

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1132(CHE)2024**

**PETITION NUMBER : CP(IB)/232(CHE)2021**

**NAME OF THE PETITIONER : Raghu Babu Gunturu (Liquidator)  
M/s. JKS Construction Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Reg15 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr.P.Ganesan appears for the Applicant/Liquidator.

This application has been filed to take on record the 6th Progress Report for the quarter ended 31.03.2024 of the liquidation process of the Corporate Debtor.

The report has been taken on record subject to all just exceptions.

Accordingly, IA(IBC)/1132(CHE)2024 is **disposed of**.

**-SD-**

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

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**-SD-**

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**